

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 141 of 2017 (SZ)**

**Applicant(s)**

K. Periasamy,  
Thuraiyur Taluk,  
Trichy

**Vs. Respondent(s)**

The Chairman,  
Tamil Nadu Pollution Control Board,  
Guindy, Chennai and 4 others

**Legal Practitioners for Applicant(s)**

M/s. Dhalapathy Vignesh Kumar,

**Legal practitioners for respondent(s)**

M/s H.Yasmeen Ali for R1 and R3

M/s E. Manoharan for R2

M/s G. Karthikeyan for R4

M/s R.M. Venkatesh for R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 11.05.2018  Applicant & counsel not present. R4 counsel present. No representation for R2. R2 not filed reply even after sufficient hearings. R2 called absent. Post the matter before Tribunal call on 06.07.2018.  (Tmt. Meena Satheesh) Registrar